

the Zonal Commander for the adjustment of surpluses and deficiencies in his jurisdiction, has already been able to absorb 96 surplus employees. The surpluses have been brought to the notice of the Adjutant General's Branch, Army Headquarters, as a result of which 653 persons have already been adjusted in other Defence Establishments. Further efforts in this direction are continuing.

#### Development of Ports in Andhra Pradesh

\*214. SHRI P. RAJAGOPAL NAIDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the ports in Andhra Pradesh for which the money is allotted for development this year; and

(b) the allotment made therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). There is only one major port in Andhra Pradesh, namely Visakhapatnam Port. For financing the development schemes of the port in 1977-78, there is a Central loan provision of Rs. 310 crores. Amount released so far is Rs. 210 crores.

Ports other than major ports figure in the Concurrent List of Constitution and the responsibility for their development vests in the State Government concerned.

#### Manufacture of Soap from Fatty Acids

\*215. SHRIMATI PARVATHI KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the British multinational Hindustan Lever has a proposal under consideration to set up a plant based on Bombay High petroleum, using a new technology, which is claimed to have been developed by them, for soap manufacture using fatty acids from wax waste;

(b) whether it is a fact that this new technology was developed by the Indian Scientists at the Indian Institute of Petroleum, Dehradun;

(c) whether the said company has sought to retain at least 51 per cent foreign equity holdings claiming the technology being high; and

(d) what are the details and Government's reaction thereto?

#### THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):

(a) and (b). The Indian Institute of Petroleum, Dehradun, has developed the technology for manufacture of fatty acids from wax. These fatty acids can be used in the manufacture of soaps. The know-how has been licensed to M/s Hindustan Levers Ltd. who had sponsored this project. The firm has set up a pilot plant and may, in course of time, go on to commercial production of fatty acids, which they may use in their soap manufacture.

(c) and (d). The firm has claimed that its turnover from Appendix I activities and manufacturing activities requiring sophisticated technology would, with the implementation of certain Appendix-I projects in 1979, make it eligible to retain 51 per cent foreign equity under the FERA guidelines. The representation is under examination.

#### हिमाचल प्रदेश में दूरदर्शन सुविधाएं

\*216. श्री रामानन्द तिवारी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शिमला जिला और एक मीमावती जिला, किन्नौर में अभी तक दूरदर्शन सुविधाओं की व्यवस्था नहीं की गई है ;

(ख) यदि हां, तो सामरिक महत्व और जनजाति क्षेत्र के उक्त मीमावती क्षेत्र की

इस मामले में उपेक्षा करने के क्या कारण हैं ;  
घौर

(ग) उक्त क्षेत्रों में घोषातिशीघ्र दूर-दर्शन सुविधाओं की व्यवस्था करने के बारे में सरकार का क्या कार्यवाही करने का विचार है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण झाड़वाणी) . (क) जी, हा ।

(ख) और (ग) सीमावर्ती और जनजाति क्षेत्रों की उपेक्षा नहीं की गई है । श्रीनगर, अमृतसर और कलकत्ता के दूरदर्शन केन्द्र अपने मेवा क्षेत्रों के अन्तर्गत आने वाले सीमावर्ती क्षेत्रों में मेवा प्रदान करते हैं । श्रीनगर, मसूरी, रायपुर और पुणे के दूरदर्शन केन्द्र और वे केन्द्र, जो अब मुजाफरपुर और सम्बलपुर में स्थापित किए जा रहे हैं, कुछ पहाड़ी और पिछड़े क्षेत्रों में मेवा प्रदान कर रहे हैं/करेंगे । हिमाचल प्रदेश में कसौली में एक ग्लिने ट्रांसमीटर स्थापित करने का प्रस्ताव है जो अब स्थापित किए जा रहे जनधर दूरदर्शन केन्द्र के कार्यक्रम का ग्लिने करेगा । उम्मीद है यह ट्रांसमीटर पंजाब, हरियाणा, और हिमाचल प्रदेश (जिमला जिले सहित) में ११ लाख जनसंख्या 13,600 वर्ग किलोमीटर के क्षेत्र में (इसमें मसूरी और जनधर दूरदर्शन केन्द्रों द्वारा कवर किया जाने वाला क्षेत्र शामिल नहीं है) मेवा प्रदान करेगा ।

#### Ernakulam-Cochin Shipyard

\*217 SHRI R. K MHALGI Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the ship-yard of Ernakulam-Cochin (Kerala) have commenced its production work;

(b) if so, when;

(c) when the first steamer or vessel of this national project is likely to be completed and floated into the sea;

(d) what will be its cost;

(e) whether the production-work of the said steamer or vessel is according to the schedule; and

(f) if not, the reasons thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

(b) From 1-1-1976.

(c) It is anticipated to be floated out by June, 1979 and completed and delivered by June, 1980.

(d) Rs. 29 crores (Anticipated).

(e) No, Sir.

(f) Main reason is the non-delivery on time of 150 Ton Gantry Crane ordered indigenously. This has hampered erection and subsequent outfitting activities.

#### Formulation of New Plan Proposals by newly constituted Planning Commission

\*218 PROF P G MAVALANKAR: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission was partially or fully reconstituted last year, and if so, the names, qualifications, experience etc. of the new personnel,

(b) whether the said newly constituted Commission has deliberated on any specific areas and targets while formulating new plan proposals and if so, broad details thereof;

(c) whether the Planning Commission meets regularly for a periodic review and if so, when and how; who attends such meetings, and

(d) the broad details of the liaison between the Commission and the various Ministries at the Centre?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). The